

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/165/2016

NAME OF THE PETITIONER(S)

: Dr. S. Dharani & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dharani Textiles Private Limited & 8 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

7.5h

REPRESENTATION BY WHOM

1. T. Shrineletha

Represelving Cousel for Responded 2-6

2. R. VIDHYASHANKAR

ORDER

Counsels for both the parties are present. Counsel for the Petitioner filed supplementary rejoinder; the copy of the same is given to the other side. Counsel for the Respondent is directed to file reply before next date of hearing. Put up on 21.02.2018 at 10.30 A.M.

> -sd-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk